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Title: Introduction of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Amendment Bill, 2015. (insertion of new section 43A)

(Insertion of new section 43A)

श्री गोपाल शेट्टी (मुम्बई उत्तर) : महोदय, मैं पूरताव करता हूं कि नःशक्त व्यक्ति (समान, अवसर, अधिकार संरक्षण और पूर्ण भागीदारी) अधिनियम, 1995 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995."

The motion was adopted.

श्री गोपाल शेट्टी : मैं विधेयक पुरःस्थापित करता हूं।

15.37 ½ hrs